

अत्याधिक कठिनाई को ध्यान में रखते हुए क्या-क्या सुविधायें देने का विचार रखती है ; और

(ख) क्या सरकार सामान्यतया इंडेन के ऐसे डीलरों और विशेषतया हिन्दन गैस सर्विस को जो जानबूझकर सप्लाई में देरी करते हैं, कोई निदेश जारी करने का विचार रखती है ?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री ब्रह्म दत्त) :

(क) और (ख) वितरकों को अनुदेश है कि नया कनेक्शन जारी करते समय या जब कभी उपभोक्ता चाहे, उन्हें दो सिलिंडर (डबल बाटलिंग कनेक्शन) जारी किए जायें। तथापि जब पी० जी० की सप्लाई में बैकलाग होता है या उत्पाद संबंधी रुकावटें होती हैं तो स्थिति के सामान्य होने तक दो सिलिंडर (डो० वी० सी० के नये) कनेक्शन देना अस्थायी रूप से रोक दिया जाता है।

Under estimation of amounts on Baralgon Ketone

2980. DR. BAPU KALDATE:

SHRI JAGESH DESAI:

Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 4593 given in the Rajya Sabha on 5th September, 1988 and state:

(a) whether it is a fact that the price of Rs. 8019 per kg. for Baralgon Ketone was the price indicated in the data submitted by the company in 1977/78;

(b) whether it is also a fact that the national price of Baralgon Ketone allowed in the formulations in 1970-71 was Rs. 24,735.58 per kg. as affirmed in the affidavits by his Ministry in the court;

(c) whether it is a fact that BICP also confirmed this position; and

(d) if so, what steps have been taken by Government to correct the under estimation?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (d) The information to the extent available would be collected and laid on the Table of the House.

Promotion quota in the Department of Telecommunications

2981. SHRI PUTTAPAGA RADHA-KRISHNA:

SHRI L. NARSINGH NAIK:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Department of Telecommunications is aware of the Order dated 7th February, 1986 regarding holding of DPC meetings and resorting to direct recruitment in Government services strictly according to the prescribed quota as provided in the respective recruitment rules;

(b) if so, whether the principal laid down in the above order is being implemented in case of recruitment of its group 'A' employees;

(c) whether the Department of Telecommunications has already recruited/initiated action for recruitment from outside against the vacancies for the years 1986, 1987 and 1988 and whereas the quota for the promotees is yet to be filled up through DPC; and

(d) if so, how the Department propose to fill up the promotion quota and whether any time schedule for holding meetings of DPCs has been formulated?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir. The Department of Telecommunications is holding DPC for promotion in accordance with the recruitment rules and the direct recruitment is also made strictly in accordance with the prescribed quota as provided in the recruitment rules and in conformity with the order dated 7th February, 1986.

(b) The recruitment to Indian Telecommunication Service Group 'A' post is made strictly in accordance with the order quoted above.

(c) and (d) The action for outside recruitment against the vacancies for the year 1986, 1987 and 1988 has already been initiated and the DPC for promotion against 1986 vacancies has been held.

A proposal for holding a review DPC for promotion from TES Group 'B' to ITS Group 'A' has also been sent to the Union Public Service Commission in June, 1988. The proposal for holding DPC for the vacancies of 1987 and 1988 being processed and on receipt of the minutes of the Review DPC from Union Public Service Commission, the proposal for holding DPC for promotion for the year 1987 and 1988 will be sent to the Union Public Service Commission.

Setting up of wind based pumping system in AP

2982. DR. NARREDDY THULASI REDDY:

SHRI MOHD. KHALEELUR REHMAN:

..Will the Minister of ENERGY be pleased to state:

(a) whether there are any proposals for setting up of wind based pumping systems in drought affected areas in Andhra Pradesh; and

(b) if so, what are the details thereof?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) and (b) The Department of Non-conventional Energy Sources has installed 248 windpumps in Andhra Pradesh under the National Wind-pump demonstration programme. 150 windpumps are under installation at different locations. Recently a field trial project for deepwell windpumping systems, particularly for drought-prone areas, has also been taken up in the State.

इलाहाबाद जिले में नये पेट्रोल पम्प और नए एजेंसियों को खोले जाने संबंधी योजनाएं

2983. श्री सत्य प्रकाश मालवीय : क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस समय इलाहाबाद जिले में नए पेट्रोल पम्प खोलने तथा नई गैस एजेंसियों के आवंटन की कुछ योजनाएँ विचाराधीन हैं, यदि हाँ, तो उनकी स्थान-वार अगल-अगल कुल संख्या कितनी हैं ; और

(ख) यदि हाँ, तो इस मामले में सरकार द्वारा अंतिम रूप से कब तक निर्णय ले लिए जाने की संभावना है ?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री ब्रह्म बत्त) :

(क) इलाहाबाद जिले में पहले से ही उपलब्ध खुदरा बिक्री केन्द्रों की सुविधाओं के अतिरिक्त 1987-88 तक की वार्षिक एल० पी० जी० और खुदरा विपणन योजनाओं तक इलाहाबाद शहर में 3 और एल० पी० जी० वितरण केन्द्र तथा इसी जिले के गुरपुर, शास्त्री ब्रिज संगम के पास), जगतपुर और अनुमान गंज बाजार में 4 और खुदरा बिक्री केन्द्र (पेट्रोल/डीजल) खोलने की तेल उद्योग की योजना है ।

(ख) वितरण केन्द्र/डीलरशिप को वास्तव में अलाट करने से पूर्व अनेक प्रकार की कार्यवाही करनी होती है इस लिए यह कहना संभव नहीं है कि कब तक ये उपर्युक्त वितरण केन्द्रों/डीलरशिपों का आवंटन हो जाएगा ।

Installation of Catalytic reformer

2984. DR. YELAMANCHILI SIVAJI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have received any suggestion/proposal regarding instal-